

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3015
TO BE ANSWERED ON 31st DECEMBER, 2018

SERVICE EXPORT INCENTIVES

3015. SHRI V. ELUMALAI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether it is true that the institutes providing education to Non-Resident Indian (NRI) will be eligible to claim service export incentives under the Service Exports from India Scheme;
- (b) if so, the details thereof;
- (c) whether it is also true that the Directorate General of Foreign Trade has received references from members of trade seeking clarification on eligibility of firms providing educational services to NRI students for benefits under the scheme; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a & b) Yes Madam. The institutes providing education to Non Resident Indian (NRI) are eligible for claiming service export incentives under Services Exports from India Scheme (SEIS) *under the [FTP 2015-20](#)*. However, *while educational services provided to NRI students (who constitute foreign consumers) are eligible under the SEIS, services provided to Indian students sponsored by NRIs are not eligible, since such category of students cannot be considered as foreign consumers.*
- (c & d) This Directorate has received a reference from M/s Symbiosis seeking clarification on eligibility of firms providing educational services to NRI students for benefits under the scheme. This reference was examined and it has been clarified that for the purpose of claim of SEIS benefits, the educational services rendered by Indian institutes to NRIs are eligible for SEIS benefits. It was also clarified that *while educational services provided to NRI students (who constitute foreign consumers) are eligible under the SEIS, services given to Indian students sponsored by NRIs are not eligible, since such category of students cannot be considered as foreign consumers.*
